

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-153/ND/2018

In the matter of :
M/s. 40 Stores Limited

...PETITIONER

SECTION :
Under Section 252

Order delivered on 16.2.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor : -


For the Respondent/Corporate Debtor : -

ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 14.3.2018, failing which, the petition will be dismissed for non-prosecution.

List on 14.3.2018.

Surjit
16.2.2018


(R. VARADHARAJAN)
MEMBER (JUDICIAL)